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Title: Demand to consider Kerala under the project Pradhan Mantri Awas Yojana and provide housing for Kerala.

SHRI K. SUDHAKARAN (KANNUR): Hon. Speaker, Sir, with your permission, I would like to speak in Malayalam. This is a very serious matter. You may kindly give proper direction to the concerned Ministry or the Government. I am going to raise a very important issue before you.

*Sir, the list of Pradhan Mantri Awas Yojana has been released. The Government has declared that they will construct 61,50000 houses. But unfortunately, the Government did not even have the consideration to allow even 10 houses for Kerala. I am expressing my deep felt anguish on knowing about this discriminatory attitude towards Kerala. Maybe the Central Government will have differences of opinion with the State Government on several issues. Those could be political or apolitical differences. Whether political or apolitical problems should be resolved. But this attitude of making the deprived people of a state suffer, is a gross injustice, and a violation of all political ethics. I want to emphasise this point, before this august House.

Sir Kerala is a State that has faced the havoc of three floods and the Tsunami. About one lakh houses were destroyed in those three floods. Another one lakh houses have been partially destroyed. About 5000 people have lost their lives. This Government has not done justice to Kerala. We have differences of opinion with the Left Front Government in Kerala. But as a society we are united, in building a new

Kerala. At this juncture we were hoping a lot from this major project named Pradhan Mantri Awas Yojana.*

माननीय अध्यक्ष : माननीय सदस्य, स्टेट गवर्नमेंट प्रपोजल भेजती है, तभी केन्द्र सरकार करती है।

...(व्यवधान)

SHRI K. SUDHAKARAN: Sir, whatever may be the issue between the State Government and the Central Government, that should be sorted out. It is the duty of the Governments to sort it out and not the people of Kerala. You do not punish the people of Kerala. That is my humble request.

माननीय अध्यक्ष : श्री कुलदीप राय शर्मा को श्री के. सुधाकरन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।